

(8)

CENTRAL ADMINISTRATIVE TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI.

Original Application No. 2571 of 1997

New Delhi, this the 20th day of May, 1998

Hon'ble Mrs. Lakshmi Swaminathan, Member (J)
Hon'ble Sh. K Muthukumar, Member (A)

Sh. B N Sharma, S/O Sh. Lok
Nath Sharma, Aged about 38 years,
Working in the office of C.A.O.,
Ministry of Defence, DHQ, PO, New
Delhi. Resident of C-540, Brij
Vihar, Ghaziabad (UP).

--APPLICANT.

(By Advocate: Sh. A K Trivedi)

Versus

1. Union of India through
its Secretary, Ministry
of Defence, South Block,
New Delhi.

2. Chief Administrative
Officer, Ministry of
Defence, C-II, Hutmants,
DHQ, P.O. New Delhi -
110 011.

--RESPONDENTS.

(By Presenting Officer-Sh. Dushyant Pal)

O R D E R (ORAL)

Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

After arguing the case for some time Sh. A K Trivedi, learned counsel for applicant seeks permission to withdraw this application with liberty to file a fresh application to challenge the recent order passed by the respondents dated 27th Jan 1998 and the relevant rules. Sh. Dushyant Pal, D.R.A also present.

PP

(2) (9)

2. Permission to withdraw the OA is allowed with liberty to take such further action, as advised, in accordance with law. No costs.


(K Muthukumar)

Member (A)


(Mrs. Lakshmi Swaminathan)

Member (J)

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